#### **Railway Reforms Committee**

The Budget

## 1812. SHRI RAMANAND YADAV: SHRIMATI AMARJIT KAUR:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the Rail way Reforms Committee has observed that the punctuality of the Railways has been poor; and
- Ob) if so, what remedial action is being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFAR SHARIEF): (a) No.

(b) The recommendation made by Rail way Reforms Committee in their report, on punctuality, are being processed by thi Government. However, the punctuality performance of important Mail/Express trains is being monitored in the Railway Board's Office on day-to-day basis and General Managers are paying personal at tention to the matter pertaining to punctual running of trains. Liaison with concerned State Governments is being maintained by various Zonal Railways for arresting the incidence of alarm chain pulling, hose pipe disconnection and other miscreant activities.

### Trains running between Pahlijagthat Pataa and Daibhanga

J813. SHRI RAM BHAGAT PASWAN: Will the Minister of RAILWAYS be pleased to state:

- (a) what is the number of trains running between Pahlijaghat Patna and Datbhanga on the North-Eastern Railway,
- (b) whether it is a fact that a largs number of trains in North Bihar including 78 Dn running between Pahlijaghat, Patna-Narkatia Ganj via Darbhanga has been cancelled and if so, what are the details and reasons therefor; and

(c) whether it is a fact that the trains running between Patna and Durbhanga have also been cancelled; if so, what are the details and reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFAR SHARIEF): (a) No direct train service is at present running bet-wen Darbhanga and Paleza Ghat.

(b) and (c) Due to change in the rail traffic jjattern after commissioning of Mahatma Gandhi Sethu the patronisation of the previous 77/78 Narkatiaganj-Paleza Ghat Express became very poor. Consequently in order to meet the persistent demands, the train was diverted to run between Saharsa and Narkatiaganj via Darbhanga and Hasanpur Road.

### Availability of Van at Hospitals for carrying Dead Bodies

1814. SHRI HASHIM RAZA ABITJI ALLAHABADI. Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that patients .from neighbouring States such as Uttar Pradesh. Haryana, Punjab, Rajasthan etc., visit various hospitals in Delhi for treatment;
- (b) whether it is a fact that in the event of death of a patient the relatives have to face great difficulty in carrying the dead body to their native place outside Dehi in the absence of hearse van;
- (c) whether Government propose to make arrangements for vans in hospital) on payment of usual charges; and
  - (d) if so, by when?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMI LY WELFARE (MISS JOJMUDBEN JOSH1): (a) Yes.

(b) The hearse vans of hospitals and local bodies of Delhi function within. the territorial jurisdiction of Union Territory

and the dead bodies for destinations in other States are carried under the private arrangements.

(c) and (d) No.

#### **Mobile Health Centres**

1815. SHRI B. C. PATTANAYAK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government have set up mobile health centres in tribal areas:
- (b) whether State Governments have been instructed to set up such mobile health centres in the tribal areas; and
- (c) if so, the details of the Central assisiance given to the State\* in 1982-83 for this purpose, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY (SHRTMATI MOHSINA WELFARE KIDWAI): (a) The Government of India do not have any Scheme for the establishment of Mobile Health Centres. However, the Government of India have provided 3 specially designed and equipped mobile clinics to each Medical College of Modern medicine, as a part of the Scheme of Reorientation of Medical Education. These mobile teams also provide medical care to the rural population of three Primary Health Centres covered under the Scheme.

- (b) No.
- (c) Question does not arise.

# Display of Ingredients used in preparation of Cheese

1816. SHRI D. HEERACHAND: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that ingredients used in preparation of cheese are not displayed on the containers/packages;
  - (b) if so, what are the reasons therefor;

- (c) whether Government propose to make it obligatory on the cheese manufacturers to display the ingredients on the containers; and-
  - (d) if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUDBEN M. JOSHI): (a) and (m) At present there is no provision in the Prevention of Food Adulternation Act for Rules made thereunder that ingredients used in the preparation of cheese, or foods whose standards are prescribed in Appendix 'B', should be displayed on the package of container.

(c) and (d) The Government is considering to introduce a Rule that packages containing food shall bear a label and there shall be specified on every label the names of ingredients used in the product in descending order of composition by weight or volume, as the case may be. The said notification has been issued under CSR 734(E) dated 7th December, 1982 for inviting comment; from public.

# Unserviceable Wagons Coaches, Locos etc.

1817. SHRI U. R. KRBHNAN: Will the Minister of RAILWAYS be pleased to state:

- (a) what is the number of railway wagons, coaches and locomotives that were out of use and those remained un serviceable for the last 3 years zonal wise; and
- (b) what steps government have taken to make them serviceable?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFAR SHARIEF): (a) A statement is attached. [See Appendix CXXV, Annexure No. 81]

(b) Ineffective stock are those which are undergoing repairs. The targets fixed for such ineffective stock are 4 per cent